



# भारत का राजपत्र The Gazette of India

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असाधारण

EXTRAORDINARY

भाग II — खण्ड 2

PART II — Section 2

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं० 10] नई दिल्ली, शुक्रवार, मार्च 21, 2025/फाल्गुन 30, 1946 (शक)

No. 10] NEW DELHI, FRIDAY, MARCH 21, 2025/PHALGUNA 30, 1946 (Saka)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।

Separate paging is given to this Part in order that it may be filed as a separate compilation.

LOK SABHA

The following Bill was introduced in Lok Sabha on 21st March, 2025:-

BILL No.36 OF 2025

*A Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2025-26.*

BE it enacted by Parliament in the Seventy-sixth Year of the Republic of India as follows:—

1. This Act may be called the Appropriation (No. 3) Act, 2025.

2. From and out of the Consolidated Fund of India there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of one hundred fifty-four lakh seventy-seven thousand nine hundred fifty-nine crore and eight lakh rupees towards defraying the several charges which will come in course of payment during the financial year 2025-26 in respect of the services and purposes specified in column 2 of the Schedule.

Short title.

Issue of Rs.  
15477959,08,00,000  
out of the  
Consolidated  
Fund of India for  
the financial year  
2025-26.

Appropriation.

**3.** The sums authorised to be paid and applied from and out of the Consolidated Fund of India by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

Construction of  
references to  
Ministries or  
Departments in  
the Schedule.

**4.** References to the Ministries or Departments in the Schedule are to such Ministries or Departments as existing immediately before the 6th September, 2021 and shall, on or after that date, be construed as references to the appropriate Ministries or Departments as constituted from time to time.

**THE SCHEDULE**  
(See sections 2, 3 and 4)

1 No. of Vote	2  Services and purposes		3		
			Sums not exceeding		
			Voted by Parliament	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
1	Department of Agriculture and Farmers Welfare.....	Revenue	235044,56,00,000	..	235044,56,00,000
		Capital	87,87,00,000	..	87,87,00,000
2	Department of Agricultural Research and Education....	Revenue	10462,06,00,000	..	10462,06,00,000
		Capital	4,33,00,000	..	4,33,00,000
3	Atomic Energy.....	Revenue	22663,70,00,000	4,59,00,000	22668,29,00,000
		Capital	14814,64,00,000	..	14814,64,00,000
4	Ministry of AYUSH.....	Revenue	3937,45,00,000	..	3937,45,00,000
		Capital	55,45,00,000	..	55,45,00,000
5	Department of Chemicals and Petrochemicals.....	Revenue	192,07,00,000	..	192,07,00,000
		Capital	1,98,00,000	..	1,98,00,000
6	Department of Fertilizers.....	Revenue	184067,26,00,000	..	184067,26,00,000
		Capital	15,18,00,000	..	15,18,00,000
7	Department of Pharmaceuticals.....	Revenue	5267,16,00,000	..	5267,16,00,000
		Capital	1,56,00,000	..	1,56,00,000
8	Ministry of Civil Aviation.....	Revenue	2330,31,00,000	..	2330,31,00,000
		Capital	70,00,00,000	..	70,00,00,000
9	Ministry of Coal.....	Revenue	1249,00,00,000	..	1249,00,00,000
		Capital	2,20,00,000	..	2,20,00,000
10	Department of Commerce.....	Revenue	5246,59,00,000	40,00,000	5246,99,00,000
		Capital	54,00,00,000	..	54,00,00,000
11	Department for Promotion of Industry and Internal Trade..	Revenue	7452,93,00,000	..	7452,93,00,000
		Capital	5692,13,00,000	..	5692,13,00,000
12	Department of Posts.....	Revenue	40126,58,00,000	2,04,00,000	40128,62,00,000
		Capital	958,35,00,000	..	958,35,00,000
13	Department of Telecommunications.....	Revenue	35851,50,00,000	..	35851,50,00,000
		Capital	73784,76,00,000	..	73784,76,00,000
14	Department of Consumer Affairs.....	Revenue	4332,50,00,000	..	4332,50,00,000
		Capital	84,42,00,000	..	84,42,00,000
15	Department of Food and Public Distribution.....	Revenue	211386,14,00,000	..	211386,14,00,000
		Capital	50020,23,00,000	..	50020,23,00,000
16	Ministry of Cooperation.....	Revenue	1184,68,00,000	..	1184,68,00,000
		Capital	1,61,00,000	..	1,61,00,000
17	Ministry of Corporate Affairs.....	Revenue	11469,86,00,000	..	11469,86,00,000
		Capital	116,33,00,000	..	116,33,00,000
18	Ministry of Culture.....	Revenue	3168,51,00,000	..	3168,51,00,000
		Capital	192,45,00,000	..	192,45,00,000
19	Ministry of Defence (Civil).....	Revenue	46994,54,00,000	81,00,000	46995,35,00,000
		Capital	12453,12,00,000	50,00,00,000	12503,12,00,000
20	Defence Services (Revenue).....	Revenue	318768,86,00,000	115,82,00,000	318884,68,00,000
21	Capital Outlay on Defence Services.....	Capital	179896,30,00,000	103,70,00,000	180000,00,00,000
22	Defence Pensions.....	Revenue	168793,78,00,000	1,22,00,000	168795,00,00,000
23	Ministry of Development of North Eastern Region.....	Revenue	1882,76,00,000	..	1882,76,00,000
		Capital	4032,24,00,000	..	4032,24,00,000
24	Ministry of Earth Sciences.....	Revenue	2779,05,00,000	..	2779,05,00,000
		Capital	879,03,00,000	..	879,03,00,000
25	Department of School Education and Literacy.....	Revenue	142695,30,00,000	..	142695,30,00,000
		Capital	80,00,000	..	80,00,000
26	Department of Higher Education.....	Revenue	69064,94,00,000	..	69064,94,00,000
		Capital	10,27,00,000	..	10,27,00,000
27	Ministry of Electronics and Information Technology...	Revenue	25583,11,00,000	..	25583,11,00,000
		Capital	443,14,00,000	..	443,14,00,000

1	2	3		
No. of Vote	Services and purposes	Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
28	Ministry of Environment, Forests and Climate Change.... Revenue	3920,07,00,000	..	3920,07,00,000
	Capital	136,00,00,000	..	136,00,00,000
29	Ministry of External Affairs..... Revenue	19519,74,00,000	..	19519,74,00,000
	Capital	996,88,00,000	..	996,88,00,000
30	Department of Economic Affairs..... Revenue	2987,75,00,000	..	2987,75,00,000
	Capital	110884,50,00,000	..	110884,50,00,000
31	Department of Expenditure..... Revenue	540,52,00,000	..	540,52,00,000
	Capital	63,31,00,000	..	63,31,00,000
32	Department of Financial Services..... Revenue	1620,01,00,000	..	1620,01,00,000
	Capital	68,14,00,000	..	68,14,00,000
33	Department of Public Enterprises..... Revenue	28,60,00,000	..	28,60,00,000
	Capital	57,00,000	..	57,00,000
34	Department of Investment and Public Asset Management (DIPAM)..... Revenue	55,43,00,000	..	55,43,00,000
	Capital	1,70,00,000	..	1,70,00,000
35	Department of Revenue..... Revenue	133271,01,00,000	..	133271,01,00,000
	Capital	609,24,00,000	..	609,24,00,000
36	Direct Taxes ..... Revenue	9473,29,00,000	..	9473,29,00,000
	Capital	1427,16,00,000	..	1427,16,00,000
37	Indirect Taxes..... Revenue	40904,73,00,000	..	40904,73,00,000
	Capital	1984,60,00,000	..	1984,60,00,000
38	Indian Audit and Accounts Department..... Revenue	6332,78,00,000	298,36,00,000	6631,14,00,000
	Capital	170,85,00,000	3,24,00,000	174,09,00,000
	CHARGED.—Interest Payments..... Revenue	..	1352307,47,00,000	1352307,47,00,000
	CHARGED.—Repayment of Debt..... Capital	..	9038648,16,00,000	9038648,16,00,000
41	Pensions..... Revenue	97686,00,00,000	500,00,00,000	98186,00,00,000
42	Transfers to States..... Revenue	45440,01,00,000	132767,00,00,000	178207,01,00,000
	Capital	..	192830,00,00,000	192830,00,00,000
43	Department of Fisheries..... Revenue	2681,05,00,000	..	2681,05,00,000
	Capital	22,62,00,000	..	22,62,00,000
44	Department of Animal Husbandry and Dairying..... Revenue	4469,45,00,000	..	4469,45,00,000
	Capital	585,95,00,000	..	585,95,00,000
45	Ministry of Food Processing Industries..... Revenue	5264,96,00,000	..	5264,96,00,000
	Capital	2,64,00,000	..	2,64,00,000
46	Department of Health and Family Welfare..... Revenue	119435,36,00,000	..	119435,36,00,000
	Capital	3624,44,00,000	..	3624,44,00,000
47	Department of Health Research..... Revenue	3899,43,00,000	..	3899,43,00,000
	Capital	1,26,00,000	..	1,26,00,000
48	Ministry of Heavy Industries..... Revenue	7178,23,00,000	..	7178,23,00,000
	Capital	502,00,00,000	..	502,00,00,000
49	Ministry of Home Affairs..... Revenue	4161,22,00,000	..	4161,22,00,000
	Capital	395,97,00,000	..	395,97,00,000
50	Cabinet..... Revenue	765,72,00,000	..	765,72,00,000
	Capital	6396,84,00,000	..	6396,84,00,000
51	Police..... Revenue	144857,12,00,000	9,04,00,000	144866,16,00,000
	Capital	16572,14,00,000	7,07,00,000	16579,21,00,000
52	Andaman and Nicobar Islands..... Revenue	5711,96,00,000	2,00,000	5711,98,00,000
	Capital	555,08,00,000	..	555,08,00,000
53	Chandigarh..... Revenue	5647,76,00,000	537,42,00,000	6185,18,00,000
	Capital	795,00,00,000	3,00,00,000	798,00,00,000
54	Dadra and Nagar Haveli and Daman and Diu..... Revenue	1712,50,00,000	..	1712,50,00,000
	Capital	1070,00,00,000	..	1070,00,00,000
55	Ladakh..... Revenue	2460,25,00,000	..	2460,25,00,000
	Capital	2242,15,00,000	..	2242,15,00,000
56	Lakshadweep..... Revenue	1322,54,00,000	..	1322,54,00,000
	Capital	290,37,00,000	..	290,37,00,000

1 No. of Vote	2 Services and purposes	3 Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
57	Transfers to Delhi..... Revenue	968,01,00,000	..	968,01,00,000
	Capital	380,00,00,000	..	380,00,00,000
58	Transfers to Jammu and Kashmir..... Revenue	41000,07,00,000	..	41000,07,00,000
59	Transfers to Puducherry..... Revenue	3432,19,00,000	..	3432,19,00,000
	Capital	1,00,000	..	1,00,000
60	Ministry of Housing and Urban Affairs..... Revenue	59158,46,00,000	164,15,00,000	59322,61,00,000
	Capital	42552,75,00,000	42,95,00,000	42595,70,00,000
61	Ministry of Information and Broadcasting..... Revenue	4314,59,00,000	..	4314,59,00,000
	Capital	43,79,00,000	..	43,79,00,000
62	Department of Water Resources, River Development and Ganga Rejuvenation..... Revenue	32607,40,00,000	..	32607,40,00,000
	Capital	558,50,00,000	..	558,50,00,000
63	Department of Drinking Water and Sanitation..... Revenue	74224,82,00,000	..	74224,82,00,000
	Capital	1,20,00,000	..	1,20,00,000
64	Ministry of Labour and Employment..... Revenue	32606,92,00,000	..	32606,92,00,000
	Capital	39,27,00,000	..	39,27,00,000
65	Law and Justice..... Revenue	5007,22,00,000	..	5007,22,00,000
	Capital	191,02,00,000	..	191,02,00,000
66	Election Commission..... Revenue	302,98,00,000	..	302,98,00,000
	Capital	2,00,00,000	..	2,00,00,000
	CHARGED.— <i>Supreme Court of India</i> ..... Revenue	..	490,58,00,000	490,58,00,000
	Capital	..	56,57,00,000	56,57,00,000
68	Ministry of Micro, Small and Medium Enterprises..... Revenue	22452,42,00,000	..	22452,42,00,000
	Capital	715,73,00,000	..	715,73,00,000
69	Ministry of Mines..... Revenue	3458,91,00,000	..	3458,91,00,000
	Capital	79,09,00,000	..	79,09,00,000
70	Ministry of Minority Affairs..... Revenue	3346,28,00,000	..	3346,28,00,000
	Capital	3,72,00,000	..	3,72,00,000
71	Ministry of New and Renewable Energy..... Revenue	31742,18,00,000	..	31742,18,00,000
	Capital	7,20,00,000	..	7,20,00,000
72	Ministry of Panchayati Raj..... Revenue	1170,90,00,000	..	1170,90,00,000
	Capital	14,10,00,000	..	14,10,00,000
73	Ministry of Parliamentary Affairs..... Revenue	59,90,00,000	..	59,90,00,000
	Capital	6,66,00,000	..	6,66,00,000
74	Ministry of Personnel, Public Grievances and Pensions Revenue	2377,51,00,000	31,18,00,000	2408,69,00,000
	Capital	232,63,00,000	15,14,00,000	247,77,00,000
	CHARGED.— <i>Central Vigilance Commission</i> ..... Revenue	..	50,45,00,000	50,45,00,000
	Capital	..	1,62,00,000	1,62,00,000
76	Ministry of Petroleum and Natural Gas..... Revenue	14379,80,00,000	..	14379,80,00,000
	Capital	12323,13,00,000	..	12323,13,00,000
77	Ministry of Planning..... Revenue	972,35,00,000	..	972,35,00,000
	Capital	33,71,00,000	..	33,71,00,000
78	Ministry of Ports, Shipping and Waterways..... Revenue	2184,23,00,000	..	2184,23,00,000
	Capital	1851,35,00,000	..	1851,35,00,000
79	Ministry of Power..... Revenue	22388,67,00,000	..	22388,67,00,000
	Capital	658,41,00,000	..	658,41,00,000
	CHARGED.— <i>Staff, Household and Allowances of the President</i> ..... Revenue	..	125,63,00,000	125,63,00,000
	Capital	..	16,20,00,000	16,20,00,000
81	Lok Sabha..... Revenue	876,54,00,000	1,56,00,000	878,10,00,000
	Capital	24,90,00,000	..	24,90,00,000
82	Rajya Sabha..... Revenue	398,37,00,000	2,52,00,000	400,89,00,000
	Capital	13,00,00,000	..	13,00,00,000
83	Secretariat of the Vice-President..... Revenue	12,11,00,000	..	12,11,00,000
	Capital	31,00,000	..	31,00,000
	CHARGED.— <i>Union Public Service Commission</i> ..... Revenue	..	414,12,00,000	414,12,00,000
	Capital	..	21,64,00,000	21,64,00,000

1 No. of Vote	2 Services and purposes	3 Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
85	Ministry of Railways..... Revenue	375536,49,00,000	496,70,00,000	376033,19,00,000
	Capital	443974,81,00,000	302,75,00,000	444277,56,00,000
86	Ministry of Road Transport and Highways..... Revenue	30047,98,00,000	..	30047,98,00,000
	Capital	332320,18,00,000	5,00,00,000	332325,18,00,000
87	Department of Rural Development..... Revenue	286750,29,00,000	..	286750,29,00,000
	Capital	4,24,00,000	..	4,24,00,000
88	Department of Land Resources..... Revenue	4771,18,00,000	10,01,00,000	4781,19,00,000
	Capital	1,01,00,000	..	1,01,00,000
89	Department of Science and Technology..... Revenue	8413,05,00,000	..	8413,05,00,000
	Capital	20095,85,00,000	..	20095,85,00,000
90	Department of Biotechnology..... Revenue	3446,64,00,000	..	3446,64,00,000
91	Department of Scientific and Industrial Research..... Revenue	6656,17,00,000	..	6656,17,00,000
	Capital	1,61,00,000	..	1,61,00,000
92	Ministry of Skill Development and Entrepreneurship... Revenue	8217,04,00,000	..	8217,04,00,000
	Capital	83,06,00,000	..	83,06,00,000
93	Department of Social Justice and Empowerment..... Revenue	14152,84,00,000	..	14152,84,00,000
	Capital	11,58,00,000	..	11,58,00,000
94	Department of Empowerment of Persons with Disabilities..... Revenue	1273,80,00,000	..	1273,80,00,000
	Capital	1,20,00,000	..	1,20,00,000
95	Department of Space..... Revenue	7311,97,00,000	60,00,000	7312,57,00,000
	Capital	6103,23,00,000	40,00,000	6103,63,00,000
96	Ministry of Statistics and Programme Implementation... Revenue	5426,19,00,000	..	5426,19,00,000
	Capital	44,87,00,000	..	44,87,00,000
97	Ministry of Steel..... Revenue	364,22,00,000	..	364,22,00,000
	Capital	2997,78,00,000	..	2997,78,00,000
98	Ministry of Textiles..... Revenue	5252,89,00,000	..	5252,89,00,000
	Capital	19,11,00,000	..	19,11,00,000
99	Ministry of Tourism..... Revenue	2534,94,00,000	..	2534,94,00,000
	Capital	6,13,00,000	..	6,13,00,000
100	Ministry of Tribal Affairs..... Revenue	8624,42,00,000	6269,66,00,000	14894,08,00,000
	Capital	31,73,00,000	..	31,73,00,000
101	Ministry of Women and Child Development..... Revenue	27384,99,00,000	..	27384,99,00,000
	Capital	4,70,00,000	..	4,70,00,000
102	Ministry of Youth Affairs and Sports..... Revenue	3788,49,00,000	..	3788,49,00,000
	Capital	5,81,00,000	..	5,81,00,000
	TOTAL:	4751250,29,00,000	10726708,79,00,000	15477959,08,00,000

## STATEMENT OF OBJECTS AND REASONS

This Bill is introduced in pursuance of article 114(1) of the Constitution of India to provide for the appropriation out of the Consolidated Fund of India of the moneys required to meet the expenditure charged on the Consolidated Fund of India and the grants made by the Lok Sabha for expenditure of the Central Government for the financial year 2025-26.

NIRMALA SITHARAMAN.

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PRESIDENT'S RECOMMENDATION UNDER ARTICLE 117 OF THE  
CONSTITUTION OF INDIA

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**[D. O. No. 2(14)-B(D)/2025, dated 07.03.2025 from Smt. Nirmala Sitharaman, Minister of Finance and Corporate Affairs to the Secretary-General, Lok Sabha]**

The President, having been informed of the subject matter of the Appropriation (No. 3) Bill, 2025 to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2025-26 recommends, under article 117(1) and (3) of the Constitution, the introduction of the Appropriation (No. 3) Bill, 2025 in Lok Sabha and also the consideration of the Bill.

**UTPAL KUMAR SINGH**  
Secretary General